

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/732/2024

PETITION NUMBER : CP/IB/84/2021

**NAME OF THE PETITIONER : Santhanam Rajashree(Liquidator)
M/s J R Foods Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 66(1) of IBC 2016 R/w Reg 44(2) of
NCLT Rules 2016**

ORDER

Ld. Counsel Mr. Ramasubramaniam Raja for the Applicant Liquidator.

This is an Application seeking extension of Liquidation period by 6 months from 11.04.2024 to 10.10.2024(1st Extension). The reasons for the delay is given in para 10 of the Application which states that there has been a delay of eviction of the premises and the same has been done on 23.11.2023.

Heard and perused records.

In view of the above the extension is allowed and the IA is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk